

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:1638
ANSWERED ON:30.07.2015
Balanced Development of Villages
Butta Smt. Renuka

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether a balanced development of villages has failed to take place through local Governance system due to various reasons including the alleged discriminatory and biased approach of the members of some of the Panchayats in the country;

(b) if so, the details thereof ; and

(c) the steps taken/proposed to be taken by the Government for ensuring the balanced development of villages?

Answer

MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI NIHAL CHAND)

(a) : No, madam.

(b): Does not arise.

(c): The schemes implemented by the Ministry of Panchayati Raj, i.e. the Backward Region Grant Fund (BRGF) and Rajiv Gandhi Panchayat Sashaktikaran Abhiyan (RGPSA), transferred to States from 2015-16, supported States/UTs in developing and empowering their Panchayati Raj Institutions (PRIs). Under RGPSA, financial assistance was provided to States for engaging administrative & technical staff, construction of Gram Panchayat Bhawnas, training and creation of training infrastructure for Elected Representatives and functionaries of Panchayats etc. Under BRGF, funds were provided to 272 backward districts in the country for addressing the regional developmental imbalances and filling up the resource gaps in developmental schemes. The Ministry also supported States to devolve powers to Panchayats through incentivization and regular reviews. As per the Fourteenth Finance Commission award for 2015-20, funds to the tune of Rs.2,00,292 crore are to be provided to Gram Panchayats on basic services such as drinking water, sanitation, infrastructure etc. over a period of five years commencing 2015-16.
